(xvi) (a)   Forty-ninth Annual Report and Accounts of the MSME-Tool Room (Central Institute of Tool Design), Hyderabad, Telangana, for the year 2018-19, together with the Auditor's Report on the Accounts.

(b)   Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1458/17/19]

(xvii) (a)   Forty-ninth Annual Report and Accounts of the Institute for Design of Electrical Measuring Instruments, Mumbai, Maharashtra, for the year 2018-19, together with the Auditor's Report on the Accounts.

(b)   Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1459/17/19]

(xviii)(a)   Annual Report and Accounts of the MSME-Technology Development Centre (Process and Product Development Centre), Agra, Uttar Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts.

(b)   Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1456/17/19]

MR. CHAIRMAN: Hon. Ministers and hon. Members should take note of this as I have said it last time also. If you are laying a paper on the Table of the House, you must read, in one line or two lines, the heart of that paper. Secondly, this practice of Ministers giving notices to lay papers in their names on the Table of the House and not being present in the House is not acceptable. They should meet the Chairman and explain the reason why they could not make it to the House in spite of fact that they themselves gave the notice to place their items on the Agenda. They have got every right to ask for a postponement. But after giving notice and then not coming to the House is not good.

Reports of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture

SHRI T.G. VENKATESH (Andhra Pradesh): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture:—

(i)   Two Hundred Seventy Second Report on Action Taken by the Government on the Recommendations/Observations of the Committee contained in its Two Hundred and Thirty Sixth Report on 'Infrastructure Lending in Road Sector';

(ii)   Two Hundred Seventy Third Report on Action Taken by the Government on the Recommendations/Observations of the Committee contained in its Two Hundred and Sixty Second Report on 'Development of Buddhist Circuit in India'; and

(iii) Two Hundred Seventy Fourth Report on Action Taken by the Government on the Recommendations/Observations of the Committee contained in its Two Hundred and Seventy First Report on 'Fellowships, Scholarships, Grants, Pensions and Schemes administered by the Ministry of Culture'.

STATEMENT BY MINISTER

Status of implementation of recommendations contained in the Twenty-eight Report of the Department-related Parliamentary Standing Committee on Defence

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): Sir, I lay a statement regarding Status of implementation of recommendations contained in the Twenty-eighth Report of the Department-related Parliamentary Standing Committee on Defence on 'General Defence Budget, BRO, ICG, MES, CSD, DGDE, DPSUs, Welfare of Ex-Servicemen, Defence Pension and ECHS (Demand No. 19 and 22)' pertaining to the Ministry of Defence.

MATTERS RAISED WITH PERMISSION

MR. CHAIRMAN: Hon. Members, Shri Elamaram Kareem, Shri Binoy Viswam and Shri Husain Dalwai, have given notices for Zero Hour. I suggest them to apply their minds seriously and give notices on subjects which can be taken up under Rule 267. It should not become a regular habit of giving notice so that you can get an opportunity. I will not allow it. These subjects are already covered under other provisions of the Rules of the House. Hence, I disallow them.

Now, I am taking up Matters raised with the permission of the Chair, that is, Zero Hour; Shri Vijay Goel. As the House has already expressed its condolence on this important issue, I would request the hon. Members to just make a mention and give